

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 27 JUL 1988

APPLICATION NO.

989

/ 88(F)

W.P. NO.

Applicant(s)

Shri R.S. Saxena

To

1. Shri R.S. Saxena
Surveyor of Works
Office of the Commander Works Engineer
No. 1C1, Dickenson Road
Bangalore - 560 042

Shri Ranganatha S. Joshi
Advocate
36, 'Vagdevi'
Shankarapura
Bangalore - 560 004

3. The Secretary
Ministry of Defence
New Delhi - 110 011

Respondent(s)

The Secretary, M/o Defence, New Delhi & 2 Ors

4. The Engineer-in-Chief
Co-ord & Pers Directorate (E.I.B.)
Army Headquarters
Kashmir House
DHQ P.O.
New Delhi - 110 011

5. The Commander Works Engineer
Military Engineering Service
No. 101, Dickenson Road
Bangalore - 560 042

6. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/SPRAY/EXPERIM ORDER
passed by this Tribunal in the above said application(s) on 20-7-88.

Encl : As above

0/2

DEPUTY REGISTRAR
(JUDICIAL)

R. Venkatesh

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

R.S. Saxena

Ranganatha S. Jois

989/88(F)
V/s

Order Sheet (contd)

The Secretary, M/o Defence & 2 Ors

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
20.7.88		<p><u>KSPVC/LHARM</u></p> <p style="text-align: center;"><u>O R D E R</u></p> <p>In this application made under Section 19 of the Administrative Tribunals Act, 1985 the applicant has challenged Order No. MES/122/88 dated 3.5.1988 of the Engineer-in-Chief, Army Headquarters, New Delhi, transferring him from the Office of CWE, Bangalore to the Office of CE, Eastern Command, Calcutta. On 4.7.1988 we had directed notice of admission to the Respondents. In pursuance of the same the Respondents have filed their reply and have produced the records. We heard Shri S.R. Jois for the applicant and Shri M. Vasudeva Rao for the Respondents. After the arguments were practically concluded Shri Jois prays for permission to withdraw this application with liberty reserved to him to approach the authorities for redressal of his grievance. Permission sought for is granted. The application is rejected as withdrawn. No costs.</p>



TRUE COPY

[Signature]
DEPUTY REGISTRAR (JD)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

Sd/-

(K.S.PUTTASWAMY)
Vice-Chairman
20.7.1988

Sd/-

(L.H.A.REGO)
Member (A) 20.7.1988
20.7.1988